

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/1540/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>th</sup> 12 March, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJN/2042, dtd. 11.03.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 13.03.2020 till the morning of 16.03.2020, has been granted.

Further, Addl. District & Sessions Judge, No. 1, Nagaon, in his absence, Civil Judge cum Asstt. Sessions Judge, Nagaon, in his absence, Addl. Chief Judicial Magistrate, Nagaon, in his absence, the next senior most Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/1541/A, dated 12.3.2020**

Copy to:-

✓ I. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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